

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The policy to get the Telephone Directories printed by awarding comprehensive contracts for printing, binding, supply of paper, procuring advertisements and delivery of adequate number of directories, free of charge, was decided to overcome delays in—

- (i) finalising of rate contract by DGS&D for supply of paper;
- (ii) finalising of advertisements etc.;
- (iii) supply of paper by the manufacturers;
- (iv) Delays by printing presses due to inadequate resources, capability etc.

(b) The major terms and conditions of the contract, in general, are:

- (i) Contractor is authorised to collect advertisements from the customers/public and publish telephone directories on behalf of the Government/MTNL;
- (ii) Besides, providing adequate number of telephone directories, free of cost to the Department for distribution amongst telephone subscribers etc., the Contractor also has to pay an agreed amount/percentage as Royalty to the Department.

(c) There is no loss to the Department/Government. On the contrary, Government saves on publishing telephone directories, the cost of paper, work of collection of advertisements etc. besides earning substantial revenue by way of the royalty charges.

[Translation]

Grant for Control of Floods and Soil Erosion

2303. SHRI HARIKEWAL PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to give any grant for control of floods and soil erosion caused by Chhoti, Gandak, Ghaghra, Rapti, Khanua and Narayani rivers; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) As per present policy, Central assistance is in the form of block grants and loans not attached to any Sector of development or a project. In the approved outlays for 1991-92, there is no specific provision in Central Sector for giving grants to control floods in these rivers.

[English]

Mahi-Bajaj Sagar Project

2304. DR. LAXMI NARAYAN PANDEY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Rajasthan has provided 0.75 flap in the gates of Mahi-Bajaj Sagar Project near Banswara which is likely to affect additional 68 hectares of land of Madhya Pradesh; and

(b) if so, the steps being taken by the Union Government to make good the loss suffered by Madhya Pradesh?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir Flaps of 0.75 metre height have been provided to the gates of Mahi-Bajaj-sagar Dam.

(b) A meeting of the Irrigation Water Resources Ministers of Rajasthan Madhya Pradesh and Gujarat was convened on 6th February, 1991 at New Delhi to consider the representation made by the Government of Madhya Pradesh in this regard. The suggestion of the Minister of Water Resources to hold discussions individually with the States concerned, in the first instance, was agreed to in the meeting. Due to quick changes